

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi - 110001

Appeal No. 23(80)/2012 - IC

IN THE MATTER OF:

Shri Pendyala Vasudeva Rao,
H.No. 5-1-384, Yellandu X Road,
Kaviraja Nagar, Khammam 507002
(Andhra Pradesh)

: APPELLANT

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan,
New Delhi

: RESPONDENT

Date of Hearing: 31.7.2012

Present:-

1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO
3. Smt. Asha Sota, CPIO
4. Ms. Poonam Suri, Deputy Legal Adviser and Incharge Notary Cell
5. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001

ORDER

1. The appellant in his appeal has alleged that the complete information has not been provided to him
2. The department is hereby directed to furnish the information to the Appellant and if any amount is required to be deposited by the Appellant for the copies of the record to be supplied. Appellant may be asked to deposit as per rules.

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GIRI
Sh. P.T. (for Compliance)

3. The Appeal is disposed off.

4. File is consigned to records.

5. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.


(Satish Chandra)

Joint Secretary & Legal Adviser
First Appellate Authority

1. Shri Pendyala Vasudeva Rao, H.No. 5-1-384, Yellandu X Road, Kaviraja Nagar, Khammam 507002 (Andhara Pradesh)
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001. Ms. Poonam Suri, Deputy Legal Adviser and Incharge Notary Cell
3. Ms. Poonam Suri, Deputy Legal Adviser and Incharge Notary Cell
4. ✓ Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.
5. PPS to Law Secretary for information.